

**Lockouts in Swadeshi Cotton Mills**

3593. SHRIMATI SAROJ DUBEY: Will the minister of TEXTILES be pleased to state:

(a) the number of Swadeshi Cotton mills which faced lockout in the country during the last two years and the statewide details thereof:

(b) whether the Government had issued any instruction to follow "No work No-pay" rule during the lockout period :and

(c) if so, the details thereof:

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRIG. VEVKAT SWAMY) : (a) None of the Swadeshi Cotton Mills under NTC have been bcked out during the last two years.

(b)and(c).Do not arise.

[English]

**Restructuring of NABARD**

3594. DR. ASIM BALA; Will the Minister of FINANCE be pleased to state:

(a) whether the National Bank for Agriculture and Rural Development (NABARD) is proposed to be handed over to any foreign bank :

(b) if so, the details thereof :

(c) whether the Reserve Bank of

India also propose to restructure NABARD and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED):

(a) No. Sir .

(b) does not arise.

(c) and (d). Reserve Bank of India has reported that it does not have any proposal to restructure National Bank for Agriculture and Rural Development (NABARD).

**Replacement of Badla System**

3595. SHRI SHANKERSINGH VAGHELA: SHRI ATAL BIHARI VAJPAYEE :

Will the Minister of FINANCE be please to state:

(a) whether the Securities and Exchange Board of India has taken initiatives to replace the badla system in stock exchange transactions by creating a futures and options system:

(b) if so, the details thereof:

(c) the relative advantages of the futures and options system over the badla system; and

(d) the reaction of the investors/public on the above proposals?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED):